

HARYANA LEGISLATIVE ASSEMBLY

Budget Session 2024

Starred Question

27th February 2024

Total Question - 20

Status of Smart City

*61 Sh. SHAMSHER SINGH GOGI (Assandh):

Will the Urban Local Bodies Minister be pleased to state:-

- a) the total number of cities in the State which have been given the status of smart city by the Government since year 2014 to 2023;
- b) the extent of amount allocated per year by the Central and State Governments for the development of all the cities of the State as smart city; and
- c) the extent of amount spent on each smart city at present together with the extent of amount is balance and the details thereof?

To Provide Basic Facilities

*62 Smt. GEETA BHUKKAL (Jhajjar):

Will the Chief Minister be pleased to state:

- a) whether it is a fact that the sports stadium in villages of Jhajjar Assembly Constituency are in bad condition; and
- b) whether there is any proposal under consideration of Government to provide basic facilities of track, boundary wall, equipment, drinking water and toilets in different villages of Jhajjar Assembly Constituency i:e village Birdhana, Bahu, Jamlpur, Matannail, Kablana, Birohar, Sundhreti, Kheri Hosdarpur, Kondrawali and Khachroli, Tala; if so, the time by which the abovesaid facilities are likely to be provided?

To Conduct Settlement in the Morni Block

*63 Sh. PARDEEP CHAUDHRY (Kalka):

Will the Deputy Chief Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to conduct settlement (Bandobast) in the Morni Block of Kalka Assembly Constituency; and
- b) if so, whether the land map (sizra) will be prepared clearly specifying the agriculture land as per ownership in the zamabandi, forest land and Government land etc. alongwith the details showing the paths/ways leading to the different villages, forest area, fields water bodies, cremation grounds etc. togetherwith the time by which land settlement process (Bandobast) is likely to be started?

To Provide Basic Amenities in the Colonies

*64 Sh. RAM KUMAR GAUTAM (Narnaund):

Will the Urban Local Bodies Minister be pleased to state whether it is a fact that some illegal colonies have been regularized by the Government in Narnaund; if so, whether there is any proposal under consideration of the Government to provide basic amenities in the abovesaid colonies togetherwith the time by which such amenities are likely to be provided?

Shortage of Doctors

*65 Sh. JAGBIR SINGH MALIK (Gohana):

Will the Health Minister be pleased to state:-

- a) whether it is a fact that there is shortage of specialists and doctors in the State; if so, the cadre wise details of specialist doctors;
- b) the type of posts of Specialist doctors sanctioned in the State together with the details of vacant posts;
- c) the number of posts of Medical Officer in the State togetherwith the number of vacant posts;
- d) the number of posts of CMOs and SMOs in the State togetherwith the number of vacant posts;
- e) the district wise and hospital wise vacant posts of doctors in the State togetherwith the name of the hospitals of the Sonepat in this regard; and
- f) whether 2/3rd posts of specialists doctors have been filled in the last 9 years?

The Details of Scam

*66 Sh. NEERAJ SHARMA (Faridabad Nit):

Will the Urban Local Bodies Minister be pleased to state:

- a) the remarks mentioned at Para 5.8 of the report of the CAG, dated 31.03.2021 in respect of the scam amounting to Rs. 200/- Crore in Municipal Corporation, Faridabad without executing any work; and
- b) the name of the officers who made the payment in the scam of worth Rs. 200 crore without any work in Municipal Corporation Faridabad and out of which the name of the officers against whom investigation is being made togetherwith the reasons for not conducting the investigation against the rest of the officers as well as the officer-wise details thereof?

To Open a new ITI

*67 Sh. SATYA PRAKASH (Pataudi):

Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to open a new ITI in village Mau Lokri of Pataudi Assembly Constituency in district Gurugram?

Reservation for SCs and BCs in the Jobs under HKRN

*68 Sh. SHISHPAL SINGH KEHARWALA (Kalanwali):

Will the Chief Minister be pleased to state:

- a) whether there is any provision of reservation for the schedule caste and backward caste categories in the recruitment which are being made by the Haryana Kaushal Rojgar Nigam;
- b) the total number of recruitments made under the Haryana Kaushal Rojgar Nigam so far; and
- c) whether the jobs have been provided by the Government in the foreign countries under the Haryana Kaushal Rojgar Nigam togetherwith the total number of jobs provided as well as the name of the countries?

To Construct the SC and BC Chaupals

*69 Sh. SITA RAM YADAV (Ateli):

Will the Development & Panchayats Minister be pleased to state:-

- a) the number of the villages in which the SC and BC Chaupals have been constructed in Ateli Assembly Constituency;
- b) whether there is any proposal under consideration of the Government to construct the said Chaupals in the remaining villages; and
- c) if so, the time by which the said Chaupals are likely to be constructed togetherwith the details thereof?

To Complete the Construction Work of Bridges

*70 Sh. ASEEM GOYAL NANEOLA (Ambala City):

Will the Chief Minister be pleased to state whether the construction work of bridges on SYL Canal, SYL Narwana branch, Parallel Drain, connecting village Khaira of the Ambala District have been completed; if not, the reasons thereof?

To Install Common Boiler

*71 Sh. PARMOD KUMAR VIJ (Panipat City):

Will the Deputy Chief Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to install common boiler for making the industries of Panipat profitable; if so, the details thereof; and
- b) whether it is a fact that the boiler have to closed due to high pollution level during winter season; if so, whether there is any proposal under consideration of the Government to keep these boilers functional during said time togetherwith the details thereof?

To Open a Jan Aushadhi Kendra

*72 Smt. NAINA SINGH CHAUTALA (Badhra):

Will the Health Minister be pleased to state:-

- a) the time by which the 30 dilapidated sub-health centres in Dadri district are likely to be reconstructed;
- b) whether there is any proposal under consideration of the Government to open a Jan Aushadhi Kendra in the civil hospital of Dadri city for providing medicines on affordable price; if so, the time by which the abovesaid proposal is likely to be materialized;
- c) whether it is fact that an additional X-ray machine is required keeping in view the increasing number of patients in the Civil hospital situated in Dadri district headquarter; if so, the time by which the said additional X-Ray machine is likely to be installed;
- d) the time by which the facilities of CT scan and MRI are likely to be provided in Civil Hospital, Dadri; and
- e) the time by which the facility of blood bank is likely to be started in Civil Hospital, Dadri?

To Construct New Bus Stand

*73 Sh. RAM KUMAR (Indri):

Will the Transport Minister be pleased to state whether there is any proposal under consideration of the Government to construct new bus stand in Indri City; if so, the time by which it is likely to be constructed?

To Include Villages in Same Block and Tehsil

*74 Sh. KULDEEP VATS (Badli):

Will the Deputy Chief Minister be pleased to state:-

- a) whether it is a fact that the three villages i.e. Bhindawas, Bilochpura and Shahjahanpur are falling in Tehsil Matanhail and their Block is Jhajjar, due to which the people of these villages have to go Matanhail for their tehsil work and have to go Block Jhajjar for their verification works which are situated in opposite direction; and
- b) if so, whether there is any proposal under consideration of the Government to include the abovesaid villages in block and tehsil of Jhajjar togetherwith the details thereof?

Number of E-Libraries

*75 Sh. VARUN CHAUDHRY (Mullana):

Will the Development & Panchayats Minister be pleased to state the district wise number of e-libraries constructed in State alongwith the number of e-libraries which are functional with electricity, internet, computers and furniture?

To Provide Ration to B.P.L. Families

*76 Ch. AFTAB AHMED (Nuh):

Will the Deputy Chief Minister be pleased to state:

- a) the number of B.P.L Families deprived of ration in October, November and December, 2023 in the State; if so, the reasons thereof together with the district-wise details thereof; and
- b) whether the ration is likely to be distributed among the said deprived families; if so, the time which the ration is likely to be distributed to such families?

To Construct the School Building

*77 Shri CHIRANJEEV RAO (Rewari):

Will the School Education Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to construct building of Government School for boys in Rewari; and
- b) if so, the time by which the said construction work is likely to be started and completed?

To construct the Veterinary Hospitals

*78 Sh. JOGI RAM SIHAG (Barwala):

Will the Animal Husbandry & Dairying Minister be please to state;

- a) the number of dilapidated veterinary hospitals falling under the Barwala Assembly Constituency;
- b) whether there is any proposal under consideration of the Government to construct the new veterinary hospitals after demolition of the said condemned veterinary hospitals; and
- c) if so, the time by which the said veterinary hospitals are likely to be reconstructed?

To Provide Job to Martyr's Son

*79 Sh. SUBHASH GANGOLI (Safidon):

Will the Home Minister be pleased to state whether it is a fact that about three

years ago, an assurance of job to the son of S.P.O. Kaptan Singh who was martyred near the Butana of Gohana was given; if so, the reasons for not giving a job to the son of said martyr?

Outstanding Amount of Crop Insurance

*80 Chaudhary ABHAY SINGH CHAUTALA (Ellenabad):

Will the Deputy Chief Minister be pleased to state:-

- a) the extent of amount of compensation under the Pradhan Mantri Fasal Bima Yojna upon the loss of crop of the farmers lying pending/outstanding towards the Insurance Companies for the last three years (2021-22 to 2023-24) togetherwith the year-wise and district-wise details thereof;
- b) the steps taken for making the payment of the outstanding amount as mention in 'a' above togetherwith the action taken against the guilty company for not making the payment togetherwith the details thereof;
- c) whether it is a fact that a heavy loss occurred to the cotton and paddy crops due to heavy rain in June and July of Kharif, 2023;
- d) if so, whether the evaluation of the loss of crops has been prepared by the department or not; and
- e) if so, the district-wise extent of compensation disbursed to the farmers together with the details thereof?

Chandigarh. R.K. Nandal,

The 27th February, 2024. Secretary.